

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Dr. Anshuman will take up the following case today i.e. on 30<sup>th</sup> April, 2026 at 2.15 P.M. in Court No.105 (Cent. Building).

## **FOR JUDGEMENT**

1. CWJC/8551/2025  
REM/DIS/TER, BOARD

2 SANTOSH KUMAR  
VS THE STATE OF BIHAR AND ORS

ASHOK KUMAR KARNA  
ABHISHEK RAJ

STANDING COUNSEL (13)  
P.K.VERMA  
SAROJ KUMAR SHARMA

**Patna High Court**  
**Dated, 30<sup>th</sup> April, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**  
**Joint Registrar (List)**

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